NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

:

PETITION NUMBER

: CP/80/2017

NAME OF THE PETITIONER

: I GEN POWER SYSTEM PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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M. ROSHAN ATIA

PETITIONER

M Rolyty

<u>ORDER</u>

Heard. Order reserved.

(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL) /pb/ (K.ANANTHA PADMANABHA SWAMY)

MEMBER (JUDICIAL)